

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.579 of 2012-SM

(Arising out of OIA-725-727/2012/COMMRA-A-/RBT/RAJ dated 17/08/2012 passed by
Commissioner of Central Excise, C USTOMS (Adjudication)-RAJKOT)

Welspun Global Ltd

.....Appellant

Opp. Welspun City Main Gate & Others,
Village : Varsamedi, Taluka : Anjar,
Kutch, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan, Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

Shri. S. Suriyanarayanan, Advocate for the Appellant
Shri. Tara Prakash, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING : 08.12.2022

DATE OF DECISION: 08.12. 2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 578 of 2012.

**(RAJU)
MEMBER (TECHNICAL)**

Prachi